

ITEM NO.803

COURT NO.5

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No. 8571/2018

DINESH KUMAR & ORS.

Appellant(s)

VERSUS

STATE OF U.P & ORS.

Respondent(s)

Date : 07-08-2019 This appeal was mentioned today.

CORAM :

HON'BLE MR. JUSTICE ROHINTON FALI NARIMAN
HON'BLE MR. JUSTICE SURYA KANT

For Appellant(s)

Mr. Vishwajit Singh, AOR

For Respondent(s)

Mr. Abhishek Chaudhary, AOR

UPON hearing the counsel the Court made the following
O R D E R

At request, list the matter on 12.08.2019.

(NIDHI AHUJA)
COURT MASTER (SH)

(RENU DIWAN)
ASSISTANT REGISTRAR

(The matter is listed as Item No. 2 before Court No.5 on
09.08.2019.)